

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1080
ANSWERED ON:09.12.2003
DEVELOPMENT BOARDS
CHANDRAKANT BHAURAO KHAIRE

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Planning Commission has submitted a draft report for constitution of Development Board for Konkan Region in the light of experience in the report of the existing three Developmental Boards in Maharashtra;
- (b) if so, the details thereof;
- (c) the decision taken by the Government thereon;
- (d) whether the Government propose to amend the Constitution in regard to the setting up of Developmental Boards in Maharashtra;
and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

- (a)to(c): No, Sir. The Planning Commission had undertaken a performance evaluation study on the working of the three existing Development Boards in Maharashtra and have submitted their report to the Government.
- (d): At present, there is no proposal to amend the Constitution to set up Development Boards in Maharashtra.
- (e): Does not arise.